NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

SINGLE MEMBER BENCH

CA No. 208/252/HDB/2017
Paris De Salon Pvt Ltd
Paris De Salon Pvt Ltd
Registrar of Companies, Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. ponthalow	Achecite	pon sha kor. oclohela Dona,	Pref

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri R. Prabhakar, Learned Counsel for the Applicant Company.

Issue notice to the RoC and the Ld. Counsel for the Applicant Company is also directed to take personal notice to RoC.

Post the case on 16.02.2018.

Member (J